

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 958/2004

This the 5th day of September, 2006

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. N.D.DAYAL, MEMBER (A)

Mahaveer Prasad
S/o Sh. Phool Singh
Sectional Engineer/Microwaves
DRM Office,
New Delhi.

(None)

Versus

Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi.

(None)

ORDER (ORAL)

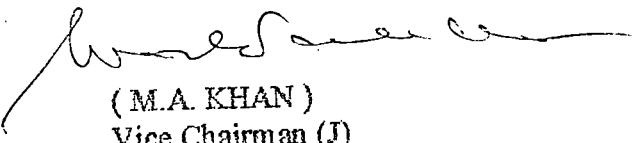
By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

It is a second call and now at 3.40 p.m. yet nobody has appeared for the applicant.

It seems that applicant is not interested in pursuing this case. OA is dismissed in default.


(N.D.DAYAL)
Member (A)

'sd'


(M.A. KHAN)
Vice Chairman (J)